

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

R.O.C. No. 73/O.P. CELL/2019

Date: 25-07-2019

C I R C U L A R

Sub:-Subordinate Courts – Civil and Criminal – Disposal of cases regarding daily disposal of Judicial Officers, not updating the daily disposals report through online – Certain Instructions – Regarding.

- Ref:- 1. High Court's Circular ROC No. 4795/OP Cell/2017, dated 04-08-2017.
2. High Court's Circular ROC No. 4795/OP Cell/2017, dated 17-08-2017.

Attention of all the Unit Heads and all the Judicial Officers in the State of Andhra Pradesh is invited to the subject and reference cited, as to submission of daily disposal statements by all the Judicial Officers directly to the High Court by 6.00 P.M. on every day w.e.f. 07-08-2017. The respective Unit Heads were also instructed to monitor the daily disposal of the Judicial Officers in their Unit and to motivate them to step up the disposals of cases ensuring 5+0 as directed by the Hon'ble Supreme Court.

All the Unit Heads are informed that most of the Officers in your Unit are not updating the online daily disposal or nil report.

Therefore all the Unit Heads and all the Judicial Officers are hereby directed to updating the daily disposals report to the High Court Website under the caption "Daily disposals of Judicial Officers" by 6.00 P.M. on every day, without fail. Any deviation in this regard will be viewed seriously.


REGISTRAR (JUDICIAL)

To
All the Unit Heads (with a request to circulate to all the Judicial Officers in their Unit)

Copy to:
The Registrar General and all the Registrars, High Court at Amaravati,
The Registrar (IT -cum- Central Project Co-ordinator) for directing the concerned to place the circular in the High Court's web Site.